	Annexure-7
Name of the corporate debtor: M.P. Enterprises and Associates Limited in liquidation	Liquidation Order dated 21/02/2024.; Updated List of creditors 05/02/2025
	List of operational creditors (Government Dues)
	(Amount in ₹)

<b>C1</b>			D ( 1 C L )	• •	(Amount in ₹)								
SI.	Details of Claimant Details of		Details of claim r	eceived								Amount of claim not	Remarks, if any
No.		Government Dept	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		mutual	under verification	admitted	
1	Employee State Insurance Corporation	ESIC	22-03-2024	3,28,23,096	3,28,23,096	ESIC	No		0	0			Provisionally admitted
2	Profession Tax	PT	05-06-2023	15,40,727	15,40,727	PT	No		0	0			
3	GST	GST	20-03-2024	63,68,68,539	35,77,089						18,12,686	63,14,78,764	Rs 1812686 under appeal kept pending, The liability created after LCD rejected
4	TDS	TDS	29-02-2024	26,160	26,160	TDS	No		0	0			
5	PF	EPFO	16-04-2024	4,50,02,845		dues, Interest and damages	No					4,50,02,845	Claim received after due date
6	RTO	Pimpri Chinchwad	30-04-2024	2,79,70,206								2,79,70,206	Claim received after due date
7	RTO	Pen Raigarh	10-01-2025	1,51,93,919		Tax, Fine	No				1,51,93,918		Claim received after due date
8	RTO	Thane	05-02-2025	9,48,55,221		Tax, Fine	No		0	0	9,48,55,221		Claim received after due date
			Total	85,42,80,713	3,79,67,072	-	-		_	-	11,18,61,825	70,44,51,815.00	-